

**GOVERNMENT OF INDIA
AGRICULTURE
LOK SABHA**

UNSTARRED QUESTION NO:3416
ANSWERED ON:15.04.2002
TECHNICAL STATUS FOR AGRICULTURE
ADHI SANKAR;BHAWANA GAWALI (PATIL);HARIBHAU MAHALE

Will the Minister of AGRICULTURE be pleased to state:

- (a) whether agriculture as a subject has been accorded technical status in the country;
- (b) if so, the details thereof;
- (c) if not, the reasons therefor; and
- (d) the time by which agriculture subject is likely to be accorded technical status?

Answer

MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE (SHRI HUKUMDEO NARAYAN YADAV)

(a): The All India Council for Technical Education (AICTE) established by an Act of Parliament has been empowered to coordinate Technical Education system for the subjects in Engineering & Technology and Architecture and Pharmacy, Hotel Management & Catering Technology and Applied Arts & Crafts. The Agriculture subject has not been included under AICTE Act.

(b) & (c): Do not arise.

(d): Under the scope for AICTE Act it may not be possible for the Agriculture Ministry to accord Agriculture Education, a technical status.